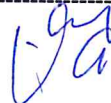


**NATIONAL COMPANY ~~NY~~ LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.30/BB/2018	-	Admission	Rule 6 of IB	Mr Jetspeed Logistics Pvt Ltd Vs M/s Air Pegasus Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Operational Creditors	

**ORDER**

Counsel for Petitioner/Operational Creditor is present. Matter is listed today for admission. Registry has raised some objections. Counsel for Petitioner Company to comply the same. List it for compliance on 07.02.2018. Counsel has informed that one more petition was filed against Corporate Debtor in CP(IB) 22/18.

  
Member (T)

  
Member (J)